

HIGH COURT OF TRIPURA
AGARTALA

NoF.40(1)-HCT/Judl/Roster/2021/ 7808

21st August, 2021

N O T I F I C A T I O N

It is hereby notified that Hon'ble Mr. Justice S. G. Chattopadhyay will not be available for judicial work with effect from **23.08.2021** to **27.08.2021**.

The Division Bench-I comprising of Hon'ble the Chief Justice & Hon'ble Mr. Justice S. G. Chattopadhyay will not sit on **23.08.2021 (Monday) & 24.08.2021 (Tuesday)**. Hon'ble the Chief Justice will sit in Single Bench on 23.08.2021 (Monday) & 24.08.2021 (Tuesday) **at 10.30 A.M** and will take up the cases as per the Daily Cause List.

The Division Bench-III comprising of Hon'ble Mr. Justice S. Talapatra & Hon'ble Mr. Justice S. G. Chattopadhyay will not sit on **26.08.2021 (Thursday) & 27.08.2021 (Friday)**. Hon'ble Mr. Justice S. Talapatra will sit in Single Bench on 26.08.2021 (Thursday) & 27.08.2021 (Friday) **at 10.30 A.M.** and will take up the cases as per the Daily Cause List.

The Single Bench of Hon'ble Mr. Justice S. G. Chattopadhyay will not sit on **25.08.2021 (Wednesday) & 27.08.2021 (Friday)**. However, a person desirous of obtaining urgent relief in respect of any matter scheduled to be taken up by the Single Bench of Hon'ble Mr. Justice S. G. Chattopadhyay on 25.08.2021 (Wednesday) & 27.08.2021 (Friday) may mention the same before the Court of Hon'ble Mr. Justice Arindam Lodh.

By order,

Sd/-

(V. Pandey)

Registrar (Judicial)


NoF.40(1)-HCT/Judl/Roster/2021/ 7809-36

21st August, 2021

Copy to: -

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;

02. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
04. The Secretary to Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
05. The Advocate General, Tripura, Agartala;
06. The Sr. Govt. Advocate, High Court of Tripura, Agartala;
07. The Chairman, Bar Council of Tripura, Agartala;
08. The Govt. Advocate, High Court of Tripura, Agartala;
09. The Secretary, High Court Bar Association, Agartala;
10. The Secretary, Tripura Bar Association, Agartala;
11. The Assistant Solicitor General of India, Govt. of India, Agartala;
12. The Public Prosecutor, High Court of Tripura, Agartala;
13. The Registrar (Vigilance), High Court of Tripura, Agartala;
14. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
15. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
16. The Joint Registrar, High Court of Tripura, Agartala;
17. All the Deputy Registrars, High Court of Tripura, Agartala;
18. The Chief Librarian, High Court of Tripura, Agartala;
19. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
20. All the Assistant Registrars, High Court of Tripura, Agartala;
21. The System Analyst, High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
22. All the Superintendents, High Court of Tripura, Agartala;
23. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
24. The Court Master(s), High Court of Tripura, Agartala;
25. The Bench Clerk(s), High Court of Tripura, Agartala;
26. All the Bench Sections, High Court of Tripura, Agartala,
27. Notice Board of the Court-house; and
28. Order File.


21.08.21
Registrar (Judicial)